

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/020/293/2019

Dated: 20/09/2019

Between

P. Nageswara Rao,
S/o. Late P. Venkata Subba Rao,
Aged about 73 years,
Occ: Retd. Postal Assistant,
Macherla Sub Post Office,
Guntur District,
R/o. Peda Ambadipudi Village,
Ballikurava Mandal,
Prakasam District.

... Applicant

AND

1. Union of India rep. by
Chief Postmaster General,
Krishnalanka,
Vijayawada 520 013.
2. The Additional Director,
Central Government Health Scheme,
Kendriya Swasthya Bhavan,
Begumpet, Hyderabad 500 016.

... Respondents

Counsel for the Applicant : Mr. B. Pavan Kumar

Counsel for the Respondents : Mr. V. Venu Madhav Swamy,
Addl. CGSC.

CORAM :

Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER

(Per Hon'ble Mr. B.V. Sudhakar, Admn. Member)

Learned counsel for the applicant submits that the relief sought for has been granted to the applicant. Therefore, he seeks permission of this Tribunal to withdraw the O.A. Permission accorded. The O.A. is dismissed as withdrawn. No order as to costs.

***(B.V. SUDHAKAR)
MEMBER (ADMN.)***

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